

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 408 of 2018

IN THE MATTER OF:

M/s Vintage Hotels (P) Ltd. & Anr.

...Appellants

Vs.

**Ahamed Nizar Moideen Kunhi
Kunhimahin**

...Respondent

Present:

**For Appellants: Mr. M.S. Krishnan, Sr. Advocate with Mr.
Mayilsamy. K, Advocate.**

For Respondent: Mr. Judy James, Advocate.

ORDER

(Through Virtual Mode)

15.10.2020: At request, of Senior Learned Counsel Mr. M.S. Krishnan,
appearing for the Appellant, the matter is adjourned tomorrow i.e.

16.10.2020.

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**